

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 11  
IA No. 494/JPR/2023  
IA No. 686/JPR/2023  
IA No. 311/JPR/2024  
CP No. (IB)- 15/10/JPR/2022  
Under Section 10 of IBC, 2016**

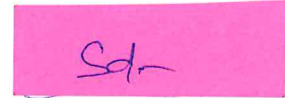
**In the matter of:**

**Niroz Insulations Pvt. Ltd.**

**...Applicant**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 27.08.2024.



**(Prabhu Dayal Sewda)  
Court Officer**

July 19, 2024